

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1933
ANSWERED ON:22.11.2010
MGNREGS REPORT BY NATIONAL MONITORS
Gowda Shri D.B. Chandre

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has sent National Monitors to several States including West Godavari in Andhra Pradesh in October, 2010 to conduct an enquiry into the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) fraud ;
- (b) if so, whether the National Monitors has submitted any enquiry report;
- (c) if so, the details thereof ;
- (d) whether the National Monitors who were sent to Southern States faced language barriers thus the reports submitted by them were highly subjective and were far from truth ;
- (e) if so, whether the Union Government proposes to again send National Monitors with knowledge of local languages to review the whole reports submitted by the earlier National Monitors ; and
- (f) if so, the details thereof and if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): Yes, Sir.

(c): Details of enquiry conducted/ reports submitted by National Level Monitors (NLMs) regarding alleged irregularities in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during October, 2010 are given at Annexure. Regarding fraud in MGNREGS in West Godavari district, Andhra Pradesh, the NLM submitted report in September, details of which have been included at Annexure.

(d): No such report has been brought to the notice of the Ministry.

(e)& f): Do not arise.